

**NOTICE**

**Court No. 19** :- Please take notice that C.M.P. , Cr.M.P and Cont.(C) matters shall be taken up first.

By Order,

Sd/-

( Debasis Mohapatra)  
Joint Registrar (L&C)

Dated the 14<sup>th</sup> July, 2022  
High Court of Jharkhand, Ranchi